

(c) the nature of follow-up action proposed to be taken by Government ?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH) (a) No, Sir.

(b) and (c) The Shah Commission of Inquiry is seized of the matter. Further action would be taken by the Government on receipt of the Report of the Commission.

Central Assistance asked for by Tripura Government

593. SHRI SAMAR MUKHERJEE: Will the Minister of INDUSTRY be pleased to state:

(a) whether with a view to developing the industrial sector in the State, the Tripura Government has asked for Central assistance of Rs. 125 crores during the coming five years; and

(b) if so, Government's reaction thereto and details of industries to be developed ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) and (b) The Ministry of Industry have received a communication dated the 19th October, 1977 from the Government of Tripura, in which requirements of funds to the extent of Rs. 125.70 crores for the industrial development of Tripura State in the next five years, has been indicated. The detail of the industries for which funds are reported to be required are indicated in the attached statement. The Ministry of Industry are considering possible action in the matter.

Statement

| | | (Rs. in crores) |
|----|---------------------------------------|-----------------|
| 1 | 2 | 3 |
| 1. | Paper mill | 70 |
| 2. | Jute twine | 5 |
| 3. | Plywood | 0.50 |
| 4. | Spinning mill 35,000 spindles | 12.00 |
| 5. | Semi mechanised brick kiln | 0.20 |
| 6. | Tea Industries | 5.00 |

| 1 | 2 | 3 |
|-----|---|---------------|
| 7. | Small scale industries | 10.00 |
| 8. | Handloom | 7.00 |
| 9. | Handicraft | 3.00 |
| 10. | Sericulture | 5.00 |
| 11. | Khadi & village industries | 7.00 |
| 12. | Development of fruit canning industry | 1.00 |
| | | <u>125.70</u> |

Employees of Defence Establishments and Ordinance factories

594. SHRI SAMAR MUKHERJEE: Will the Minister of DEFENCE be pleased to state:

(a) whether attention of Government has been drawn to the fact that during 30 years the canteen workers and employees numbering about 60,000 working in Defence establishments and Ordinance factories all over India have neither been made permanent nor given any permanent benefit;

(b) if so, whether Government is considering to take them as permanent employees and when ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) and (b) Representations have been received from time to time from employees in canteens in Defence Establishments, including Ordinance Factories, for treating them on par with the Central Government employees. The matter is under examination of the Government.

New formula regarding allocation of funds to states

595. SHRI SAMAR MUKHERJEE: SHRI MADHAVRAO SCIINDIA: Will the Minister of PLANNING be pleased to state:

(a) whether Planning Commission is considering a new principle to replace the existing Gadgil formula for allocation of funds to different States; and

(b) if so, details thereof ?

THE PRIME MINISTER (SHRI MORARJI DESAI) : (a) and (b). The Commission does not propose to make any change in the principles of allocation of Central Assistance to the States for 1978-79. These principles may be reviewed in the course of preparation of the next five-year plan; if any changes are found to be necessary, these would be proposed for consideration by the National Development Council at the appropriate time.

Gopalpur Port in Orissa

596. SHRI K. PRADHANI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the Union Government have given any priority to the completion of Gopalpur Port in Orissa while taking a decision for construction of minor ports in the country;

(b) whether the Govt. of Orissa has also approached the Central Government in this regard; and

(c) if so, the reaction of Central Government?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM) : (a) to (c) The Government of Orissa have requested for the inclusion of the scheme for development of Gopalpur in the next Plan. This request has been noted. The Central Government is, however, yet to formulate a policy regarding the manner of financing of minor port development projects in the new plan and whether these should be exclusively in the State Plan or should also be covered by some Centrally Sponsored Schemes.

ग्रामीण तथा शहरी क्षेत्रों की राष्ट्रीय आय के अनुमान

597. श्री सुखेन्द्र सिंह : क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या ग्रामीण तथा शहरी क्षेत्रों की राष्ट्रीय आय के अनुमान अलग-अलग उपलब्ध है;

(ख) यदि हां, तो शहर की प्रति व्यक्ति आय और ग्राम की प्रति व्यक्ति आय को तुलनात्मक स्थिति क्या है;

(ग) वर्तमान मूल्यों और 1960-61 के मूल्यों के आधार पर 1975-76 और 1976-77 के लिए राज्यों और संघ राज्य क्षेत्रों की प्रति व्यक्ति आय क्या है; और

(घ) यदि यह आंकड़े उपलब्ध नहीं है तो उसके क्या कारण हैं तथा इस संबंध में क्या कार्यवाही की जा रही है?

प्रधान मंत्री (श्री मोरारजी देसाई) :

(क) ग्रामीण और शहरी क्षेत्रों के बारे में राष्ट्रीय आय के सरकारी अनुमान अलग से उपलब्ध नहीं हैं।

(ख) प्रश्न ही नहीं उठता।

(ग) कृपया संलग्न विवरण देखें, जिसमें प्रचलित और स्थिर भावों के आधार पर वर्ष 1975-76 में विभिन्न राज्यों और संघ शासित क्षेत्रों की प्रति व्यक्ति आय दर्शाई गई है। 1976-77 के बारे में इसी प्रकार के अनुमान अभी राज्य सरकारों द्वारा तैयार किए जा रहे हैं।

(घ) ग्रामीण और शहरी क्षेत्रों के बारे में अलग से राष्ट्रीय आय के अनुमान तैयार करने में रीतिविधान संबंधी अनेक समस्याएं हैं। इस प्रयोजन के लिए वर्तमान आंकड़ा आधार भी पर्याप्त नहीं है। इन समस्याओं को सुलझाने के लिए इस समय अनुसंधान अर्हयन किए जा रहे हैं।